

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No.318/UHC/Admin.A-2/2024

Dated: Aug.02, 2024

In exercise of powers conferred U/s 9(3) of “*The Bhartiya Nagrik Suraksha Sanhita, 2023*”, following Judicial Officers of the rank of Civil Judge (Jr. Div.), Batch-2021 are hereby conferred with the powers of Judicial Magistrate 1st Class to exercise these powers within the districts where they remain posted:

S.No.	Name of the Officer
1.	Shri Anoop Singh Bhakuni
2.	Ms. Hina Kausar
3.	Ms. Nancy Chhabra
4.	Ms. Sonam Rawat
5.	Shri Abhishek Kumar Mishra
6.	Shri Jatin Mittal
7.	Shri Naveen Rana
8.	Ms. Tanya Middha

By Order of the Court,

Sd/-
(Sujeet Kumar)
Registrar

For Registrar General

Dated: Aug.02, 2024

No.4198/XVII-1/Admin.A-2/2021

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1. P.P.S. of the Court to place it before Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judges of this Hon'ble Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. All the District & Sessions Judges, Uttarakhand.
4. Principal Judge, Family Court, Dehradun and all Judges, Family Courts of the State.
5. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
6. Principal Secretary, Legislative and Parliamentary Affairs Govt. of Uttarakhand, Dehradun.
7. Secretary, Personnel, Government of Uttarakhand, Dehradun.
8. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. Secretary, High Court Legal Services Committee.
12. P.S. to Registrar General.
13. Deputy Registrar (IT) High Court of Uttarakhand, Nainital for uploading it on the website of the High Court.
14. Guard File/Assistant concerned.

Assistant Registrar
Admin.A-2